NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

: CA/30/IB/2018

PETITION NUMBER

: CP/582/ (IB)/2017

NAME OF THE PETITIONER(S)

: BRILLIANT ALLOYS PVT LTD

NAME OF THE RESPONDENT(S)

: STATE BANK OF INDIA

UNDER SECTION

: 22(2)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. CHANDRA SEKARAN.

T. SHRINIKETHAN

COUNSEL FOR

TRP

ORDER

Counsel for applicant present. Counsel for the IRP present and filed counter to the CA filed by the Financial Creditor. The matter is posted for hearing submissions. Put up on 12.02.2018.

-sel -

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc